



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2024

NOTICE

Please take notice that the matters listed in the **Court – IV at 10:30 AM on 27.08.2024** will now be taken up after rising of the **Court – II assembled at 10:30 AM**.

Further, please take notice that the **bench notified for the Court – IV on 27.08.2024 at 10:30 AM is re-constituted**. Composition of the re-constituted Bench shall be as under.

Court - IV (After rising of Court – II assembled at 10:30 AM)

- 1. Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)**
- 2. Hon'ble Mr. Indavar Pandey, Member (Technical)**

By order of Hon'ble Chairperson
-Sd/-
Registrar